

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/81(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	SANKALP ENGICON PRIVATE LIMITED VS ROC BIHAR
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

ORDER

1. Registry is directed to issue notice to the ROC, Bihar by speed post and email and place tracking information on record.
2. Post the matter on **10.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)